

GOVERNMENT OF INDIA
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
(DEPARTMENT OF PERSONNEL & TRAINING)

LOK SABHA
UNSTARRED QUESTION NO. 723
(TO BE ANSWERED ON 26.06.2019)

COMPLAINTS RECEIVED BY CVC

723. DR. NISHIKANT DUBEY:

Will the **PRIME MINISTER** be pleased to state:

- (a) the number of complaints received by the Central Vigilance Commission (CVC) during 2018-19, till date; and
- (b) the details of action taken by the Government on these complaints?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES
AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE
(DR. JITENDRA SINGH)**

(a) & (b): In all, 43,946 complaints (including spillover as on 01.01.2018) were received by the Central Vigilance Commission (CVC) during the calendar years 2018 and 2019 (till 31.05.2019). Of these, 41,755 complaints were disposed of.

The action taken on these complaints included filing of 14,903 anonymous/pseudonymous/vague/unverified complaints, forwarding of 26,463 complaints to the appropriate authorities with jurisdiction, and sending 389 complaints for inquiry to Chief Vigilance Officers (CVOs) or Central Bureau of Investigation (CBI).
